

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00804/2018**

Jabalpur, this Thursday, the 28<sup>th</sup> day of March, 2019

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER  
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Mukesh Kumar Prajapati  
S/o Shri P.D. Prajapati  
Aged about 49 years  
R/o M.I.G. 21 New PP Colony  
Gwarighat Road,  
Jabalpur (M.P.) PIN Code 482001

### **-Applicant**

(By Advocate –None)

## V e r s u s

1. Union of India, Through its Secretary Ministry of Human Resource Development Government of India, New Delhi 110001
2. Navodaya Vidyalaya Samiti, Through its Commissioner Head Office, B-15 Institutional Area Sector 62 Noida (Uttar Pradesh) Pin Code 201307
3. Deputy Commissioner  
Navodaya Vidyalaya Samiti  
Regional Office: A135 A Gate No.2  
Alkapuri Bhopal (Madhya Pradesh)  
PIN Code 462024
4. The Principal, Jawahar Navodaya C  
Navodaya Vidyalaya Samiti  
Vidyalaya Barghi Nagar Jabalpur (Madhya Pradesh) Pin Code 482056

(By Advocate –**Shri Praveen Namdeo**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

None for the applicant.

**2.** It is observed that there has been no representation on the part of the applicant from the last four consecutive dates i.e.12.12.2018, 22.01.2019, 14.02.2019 including today. Thus, it seems that the applicant has lost interest in pursuing the matter any more.

**3.** In these circumstances, we are left with no option but to dismiss this Original Application for want of prosecution. Accordingly, the O.A. is dismissed.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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